

Sangathan prepared select panels longer by 50% than the number of declared vacancies of Kendriya Vidyalaya Sangathan in 1988;

(b) if so, whether the decision of Kendriya Vidyalaya Sangathan is still in force or has since been revoked;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER RESOURCE OF HUMAN DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). Yes, Sir. The Board of Governors of the Kendriya Vidyalaya Sangathan have approved the drawing up of select panels 50% larger than the declared number of vacancies in the case of teaching posts in order to enable the Sangathan to provide a full complement of teachers to Kendriya Vidyalayas. This was a one time decision.

[*Translation*]

Construction of Museum at Vikramshila

9010. SHRI CHUN CHUN PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether allocation of funds were made for construction of site museum at Vikramshila, district Bhagalpur, Bihar;

(b) if so, the reasons for delay in constructing the said museum; and

(c) the time by which the construction work is likely to be undertaken?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The construction of sculpture shed at Vikramshila is likely to be completed during the current financial year.

[*English*]

Free Sale Sugar Quota

9011. SHRI ANKUSHRAO RAO SAHEB TOPE:
SHRI SHARKARAO KALE:

Will the Minister of FOOD be pleased to state:

(a) whether in the past, the Government was fixing the factory-wise free sale sugar quota out of the monthly declared free sale sugar quota on an uniform basis for each sugar factory throughout the country;

(b) whether the Government have discontinued this system and now following the system of apportioning State-wise quota out of the monthly declared free sale sugar quota; and

(c) if so, the reasons for the change adopted in the system?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Yes, Sir.

(c) The system was changed to ensure appropriate releases from various sugar producing States, keeping in view the different production patterns in each region, to avoid unnecessary movement of sugar over long distances.

Alleged theft of Petrol in Railways

9012. SHRI MOHAN RAWALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether cases alleged theft of petrol from petrol tankers of Railways at the Igatpuri Railway Station Yard of Central Railway

have come to the notice of the Government;

(b) if so, the details regarding the quantity of petrol stolen and the value thereof;

(c) whether the Indian Oil Corporation had preferred a claim on the Railway for the theft of petrol from Railway Station Yard;

(d) if so, the amount claimed by the I.O.C. from the Railway;

(e) whether this claim has since been settled; and

(f) if so, the amount paid against this claim.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The case has been referred CBI. Initial reports indicate theft in the range of Rs. 1.5 to Rs. 2 Crores during May, 1991 to September, 1991.

(c) and (d). No, Sir.

(e) and (f). No, Sir.

Electrification of Ranaghat-Bongaon Line

9013. DR. ASIM BALA: Will the Minister of RAILWAYS be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIG. VENKAT SWAMY): (a) be pleased to state:

(a) whether there was a proposal for electrification of Ranaghat-Bongaon railway line in Sealdah division of Eastern Railway; and

(b) if so, the details thereof and at what

stage the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No Sir.

(b) Does not arise.

[Translation]

Use of Hindi in Railways

9014. KUMARI VIMLA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have prepared any report during, 1990 regarding assessment of progress made in use of Hindi in the working of Railway Departments;

(b) if so, the details thereof; and

(c) the steps being taken to ensure increasing use of Hindi in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes Sir.

(b) The Annual Assessment Report regarding use of Hindi in the working of Railway Departments is being sent to Ministry of Home Affairs every year. As far as the assessment year 1990-91 is concerned 96% documents (in Railway Board) and 98.8% documents (on Railways) under Section (33) of Official Language Act have been issued in Hindi-English bilingual form. During the year 1990-91, 18,61,073 letters were sent in Hindi to the Government offices, Central as well as States located in A, B and C regions throughout the country. 2,65,979 employees were trained in Probodh, Praveen and Pragya etc. and 3,494 and 1,798 employees were trained in Hindi-Typing and Hindi-Stenography, respectively upto 1990-91.

(c) Necessary steps have been taken to